

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(CAA) No.691/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M

Name of the Company	BJN Prints India Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Raktaneko Banerji, Sr. Adv
2. Mr. D.N. Sharma Adv
3. Mr. Aniket Agarwal, Adv
4. Ms. Risha Saha Adv

for
Petitioners
8/1

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)